

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 06-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Second Appeal No. 130/15 Shiv Singh Vs. Ishwar Singh	Manoj Bhardwaj	Deepak Pareek
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Second Appeal No. 42/13 Narendra Kumar Jain Vs. Ramdhan Das	B.L. Agrawal	Reashm Bhargava
3	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 1125/13 Smt. Dropti Devi Vs. State	Rajneesh Gupta	A.K. Pareek
4	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil First Appeal No. 185/07 Rasheed Mohammed Vs. Rafiq Mohammed	S.S. Hasan	D.S. Jadaun
5	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 933/11 S.B. Civil Cross Objection No. 37/13 Ashok Kumar Vs. Gyan Chand	R.M. Jain	Manisha Surana
6	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 80/14 Amit Enterprises Vs. Arvind Kumar	R.K. Daga	Tarun Jain
7	Dr. Y.C. Sharma , Advocate	S.B. Civil Second Appeal No. 93/13 Smt. Sugna Vs. Babu Lal	Mohit Gupta	Anoop Agarwal
8	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 3334/15 Antriksh Sharma Vs. State	Anoop Dhand	Banwari Sharma
9	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No. 258/01 Man Singh vs. Chandan Lal	Rrashm Bhargava	Deepak Sharma
10	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil First Appeal No. 557/03 Indrabhushan Vs. Premnidhi Shastri	Ajay Agarwal	Jitendra Sharma Payal Chaturvedi
11	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No. 46/12 Nathu Lal Vs. Allabandhi	Saransh Saini	Ajeet Bhandari
12	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1065/09 Om Prakash Vs. Munni Bai	Ravindra Pal Singh	Sanjay Sharma
13	Sh. O.P. Sharma -II , RHJS (Retd.)	S.B. Civil First Appeal No. 425/12 Kailash Chand Sharma Vs. SBBJ	Sanjay Joshi	Laxmi Kant Vijay Jangir
14	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil First Appeal No. 465/03 Kailash Chand Vs. Radhey Lal	Samsuddin Ansari	Devendra Raghav
15	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil First Appeal No. 293/02 Smt. Tejkanwar Vs. Smt. Kiran Gandhi	Ashok Verma	Amit Gupta
16	Sh. Lal Singh Rao, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 922/97 Aradhna Vs. Shyam Mathur	R.K. Mathur	Manu Bhargava
17	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil Second Appeal No. 335/10 Jagdish Singh Vs. Sewa Ram	G.P. Sharma	Manoj Bhardwaj
18	Sh. Onkar Singh Sharma, Rjs (Retd.)	D.B. Civil Misc. Appeal No.2347/14 Ashok Kumar Vs. Jyoti	Rahul Agrawal	J.P. Gupta



19	Ms. Raj Sharma , Advocate	S.B. Civil First Appeal No. 552/03 Jameel Vs. Ekhlak	Ashok Sharma	Sudesh Bansal
20	Ms. Raj Sharma , Advocate	S.B. Civil First Appeal No 294/02 Balram Vs. Jaharia	R.K. Mathur	
21	Ms. Raj Sharma , Advocate	S.B. Cr. Misc. Petition No. 1021/13 S.B. Cr. Misc. Petition No. 749/13 Chandra Bhushan Vs. State	Rajdev Tripathi	Anil Upman
22	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 652/04 Ramesh Chand Vs. Gajraj	Vijay Choudhary	Dhamendra Agarwal
23	Sh. J.P. Gupta, Advocate	S.B. Civ I Second Appeal No. 261/96 Chhutan Lal Vs. Keshoram	R.K. Agarwal	K.B. Sharma
24	Sh. R.S. Shekhawat, Advocate	S.B. Civil Second Appeal No. 576/98 Tikam Chand Vs. Ram ji Lal	Praveen Jain	M.L. Goyal
25	Sh. R.S. Shekhawat, Advocate	S.B. Civil First Appeal No. 99/03 Brijlal Vs. Satya Prakash	R.K. Mathur	Jitendra Sharma
26	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 16/09 Anwaar Vs. Radhey Shyam	D.K. Dixit	O.P. Pareek
27	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 502/10 Sharda Patodiya Vs. Rambabu	Saransh Sami	R.K. Daga
28	Sh. Alok Garg , Advocate	S.B. Civil Second Appeal No. 5/13 Mandir Shree Kalyanji Vs. Vaishya Trust	S.C. Mittal	Manisha Surana
29	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 233/12 Babu Lal Vs. Padam Chand	Sudesh Bansal	R.N. Vijay
30	Sh. Pankaj Gupta, Advocate	S.B. Civil Writ Petition No. 14809/14 Chirar Khan Vs. State	S.Gaharana	J.P. Gupta
31	Sh. Bhuvnesh Sharma Advocate	S.B. Cr. Misc. Petition No. 81/15 Ramroop Singh Vs. State	S.K. Beniwal	Raj Kumar Goyal
32	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma	S.S. Hora

## NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)